

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1482
ANSWERED ON:01.12.2005
IRREGULARITIES IN PURCHASE OF SLEEPERS
Pathak Shri Brajesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the irregularities purchase of sleepers by Southern Railways and South Western Railway as reported in `Punjab Kesari` dated October 19, 2005;
- (b) if so, whether the Government has received complaints from public representatives in this regard;
- (c) if so, the details thereof;
- (d) whether the Government has constituted/propose to constitute any High Level Committee to investigate the matter;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) Yes, Sir.
- (b) Yes, Sir.
- (c) A reference received from an Hon`ble Member of Parliament, Lok Sabha, regarding Rs.260 crore loss in purchase of concrete sleepers against Railway Board tender No.CS-156/2005 is under consideration of the Ministry of Railways.
- (d) No, Sir. The tender is yet to be finalised.
- (e) Not applicable,
- (f) Most of the counter offers issued to various sleeper manufacturers have not been accepted by them and, therefore, final decision in regard to tenderers responses to counter offers (and so also regarding the said tender) is yet to be taken.